

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 259 of 2012
& IA-415 of 2012 & IA-98 of 2013

Dated : 10th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

NTPC & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s): Mr. R.B. Sharma for R.7
Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R.1

Appeal No. 55 of 2013 &
I.A. No. 84 of 2013

BSES Yamuna Power Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Ms. Swagatika Sahoo,
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.3

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **12.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg